Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.03/KB/2017 C.A(IB) NO. 203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M.

Name of the Company		Nicco Corporation Ltd		
Under Section		14 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
27	Mr. Kernal B	aneoifee, RP. Basii Hullish, Advocati	3 RP 2	Andro Emeral
(.)	Rahul Ando	ly, Drocate	3 Conporate Dollar.	Parkly 11/2/17

Ld. Counsels for the RP informed that in this matter he has filed an IA (IB) No. 203/KB/2017 seeking certain clarification which has already been given in earlier order. Therefore, I.A. stands disposed off.

ORDER

RP has filed an IA seeking another 90 days as time for submission of resolution plan which will expire on 16/07/2017. RP is directed to remain present in the Court and submit the current status of the resolution plan, then question of extension of time may be considered.

List the matter on 13/07/2017 for disposal of I.A. and RP should present on that date along with the progress report.

(Vijai Pratap Singh) Member (J)